

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).8418/2018

(Arising out of impugned final judgment and order dated 02-02-2018 in CO No. 1476/1980 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

BADRI PRASAD (DEAD) THR. LRS

Petitioner(s)

VERSUS

RAM AKCHHAIBER (DEAD) THR. LRS & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.47100/2018-EXEMPTION FROM FILING O.T.)

Date : 09-07-2018 The matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE

HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Petitioner(s) Mr. S.R. Singh, Sr. Adv.
Mr. Dhruv Paliwal, Adv.
Mr. Mangal Prasad, Adv.
Mr. Avnish Singh, Adv.
Mr. Mohd. Muztaba, Adv.
For Mr. Ankur Yadav, AOR

For Respondent(s) Mr. Pushkar Sharma, Adv.
Ms. Isha Bhardwaj, Adv.
For Mr. Fuzail Ahmad Ayyubi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

In the meantime, the parties are directed to maintain *status quo* as it exists today.

(SANJAY KUMAR-II)
COURT MASTER (SH)

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR